

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.496/2015

New Delhi this the 6th October, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Dr. Brahm Avtar Agarwal, Member (J)

Pravin Kumar Tanwar, Aged about 34 years,
S/o Jai Bhagwan Tanwar (Appointment)
R/o RZ-691, Gali No.4,
Main Sagarpur, Palam Road,
New Delhi-110046. ...Applicant
(By Advocate: Shri Yogesh Kumar)

Versus

1. GNCT of Delhi through its Chief Secretary
Govt. of NCT of Delhi,
Players Building, Delhi Secretariat,
I.P. Estate, New Delhi.
2. Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat, New Delhi.
3. Secretary,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area,
Karkardooma, Delhi-110092. ...Respondents
(By Advocate: Shri Anmol Pandita for Shri Vijay Pandita)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

After advancement of some arguments from both the sides, learned counsel for the applicant fairly concedes that the cause of action had arisen earlier, and, therefore, he seeks leave and permission to withdraw the OA as presently filed,

which permission is granted. The OA is dismissed as withdrawn.

(Dr. Brahm Avtar Agarwal)
Member (J)
/kdr/

(Sudhir Kumar)
Member (A)